

OFFICE OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE,
YAVATMAL.

READ : 1) This Office Order No. B-2(1)/Admn/280/2019, dated 24-06-2019.
2) This Office Order No. B-2(1)/Admn/281/2019, dated 24-06-2019.
3) This Office Order No. B-2(1)/Admn/282/2019, dated 24-06-2019.
4) This Office Order No. B-2(1)/Admn/283/2019, dated 24-06-2019.

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ORDER NO. B-4(8)/ADMN/285 /2019, DATED : 26-06-2019.

As per orders referred to above, the Court of District Judge-3 and A.S.J., Pusad, Jt. Civil Judge (Jr.Dn.) and J.M.F.C., Ner, Joint Civil Judge (Jr.Dn.) and J.M.F.C., Ghatanji and 3rd Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Kelapur are disbanded with effect from 26-06-2019 A.N., therefore, the Principal District and Sessions Judge, Yavatmal is pleased to pass the following order of transfer and posting of the officials.

Sr. No.	<u>PRESENT POSTING.</u>	<u>NEW POSTING.</u>
1	Shri S.V.Gote, Stenographer (H.G.) attached to the Court of District Judge-3 and A.S.J., <u>Pusad.</u>	Transferred and posted as such in the Court of District Judge – 1& A.S.J. <u>Kelapur</u> Vice Shri S. G. Kamble
2	Shri S.G.Kamble, Stenographer (H.G.) attached to the Court of District Judge-1 and A.S.J., <u>Kelapur.</u>	Reverted to the post of Stenographer (L.G.) and posted as such in the Court of Civil Judge Senior Division <u>Kelapur</u> vice Shri R.A. Bende.
3	Shri K.J. Kharwade, Stenographer (L.G.) attached to the Court of Jt. Civil Judge (Senior Division), <u>Yavatmal.</u>	Reverted to the post of Junior Clerk and posted as such in the Court of District Judge-2 & A.S.J., <u>Yavatmal</u> vice Shri C.R.Pawar.
4	Shri R.A. Bende, Stenographer (L.G.) attached to the Court of Civil Judge Senior Division <u>Kelapur.</u>	Transferred and posted as such in the Court of Joint Civil Judge (Senior Division), <u>Yavatmal</u> vice Shri K.J. Kharwade.
5.	Shri S. R. Pathak, Sr. Clerk attached to the Court of District Judge-3 and A.S.J., <u>Pusad.</u>	Transferred and posted as such in the Court of 2 nd Joint Civil Judge Junior Division & J.M.F.C., <u>Yavatmal</u> in the vacant post of Shri A. V. Mude.

Sr.No.	<u>PRESENT POSTING.</u>	<u>NEW POSTING.</u>
6	Shri B.N. Sawai, Jr. Clerk attached to the Court of District Judge-3 and A.S.J., <u>Pusad.</u>	Transferred and posted as such in the Cash and Finance Section, District Court, <u>Yavatmal</u> vice Shri S.B. Umre , Ousted.
7	Shri A. T. Kasambe, Jr. Clerk attached to the Court of 3 rd Jt. Civil Judge (Jr.Dn.) and J.M.F.C., <u>Kelapur.</u>	Transferred and posted as such in the Court of Joint CJJD & JMFC., <u>Kelapur</u> vice Kum. P.V. Pellewar , ousted
8	Shri R. N. Bhojar, Jr. Clerk attached to the Court of 3 rd Jt. Civil Judge (Jr.Dn.) and J.M.F.C., <u>Kelapur.</u>	Transferred and posted as such in the Court of Civil Judge Senior Division, <u>Kelapur</u> in the vacant post of Shri P.S. Gawande.
9	Shri M. M. Mangnale, Jr. Clerk attached to the Court of Jt. Civil Judge (Jr.Dn.)& J.M.F.C., <u>Ghatanji.</u>	Transferred and posted as such in the Court of Joint CJJD & JMFC, <u>Kelapur</u> vice Shri S.S. Tembhare , ousted.
10	Shri H. P. Raut, Jr. Clerk attached to the Court of Jt. Civil Judge (Jr.Dn.)& J.M.F.C., <u>Ghatanji.</u>	Transferred and posted as such in the Court of Civil Judge Senior Divion. <u>Kelapur</u> vice Shri S.S. Bhujade , ousted.
11	Shri P. D. Deshkar, Jr.Clerk attached to the Court Jt.Civil Judge (Jr.Dn.)& J.M.F.C., <u>Ner.</u>	Transferred and posted as such in the Court of 8 th CJJD & JMFC, <u>Yavatmal</u> vice Shri K.R. Thakre , ousted.
12	Shri N.T.Suryawanshi, Jr.Clerk attached to the Court of Jt. Civil Judge (Jr.Dn.)& J.M.F.C., <u>Ner.</u>	Transferred and posted as such in the Court of 4 th CJJD & JMFC, <u>Yavatmal</u> vice Kum. A. A. Khaprekar , ousted.
13	Shri C.R. Pawar, Jr.Clerk attached to the Court of District Judge -2 & A.S.J., <u>Yavatmal.</u>	Transferred and posted as such in Administration Section, District Court, <u>Yavatmal</u> vice Shri N. M. Malkar , ousted.

S.N	<u>PRESENT POSTING.</u>	<u>NEW POSTING.</u>
14	Shri D.P.Ranbawle, Peon attached to the Court of District Judge-3 and A.S.J., <u>Pusad.</u>	Transferred and posted as such in the Court of 6 th CJJD & JMFC, <u>Pusad</u> vice Shri D.K. Kamdi, ousted
15	Shri A.M.Gohokar, Peon attached to the Court of District Judge-3 and A.S.J., <u>Pusad.</u>	Transferred and posted as such in the Court of District Judge -2 & A.S.J., <u>Darwaha</u> vice Kum. M.M. Jaiswal, ousted.
16	Shri R.T.Jadhao, Peon attached to the Court of 3 rd Jt. Civil Judge (Jr.Dn.) and J.M.F.C., <u>Kelapur.</u>	Transferred and posted as such in the Court of District Judge -1 & A.S.J., <u>Yavatmal</u> vice Shri V.A. Borkhade, transferred.
17	Shri V. A. Borkhade, Peon attached to the Court of District Judge -1 & A.S.J., <u>Yavatmal</u>	Transferred and posted as such in Record Room Section, District Court, <u>Yavatmal</u> vice Shri R.R. Kumre, ousted.
18	Shri R. R. Koche, Peon attached to the Court of 3 rd Jt. CJJD & JMFC <u>Kelapur.</u>	<u>Ousted with effect from 26-06-2019 A.O.H.</u>
19	Shri D. N. Bachalkar, Peon attached to the Court of Jt. Civil Judge (Jr.Dn.)& J.M.F.C., <u>Ghatanji.</u>	Transferred and posted as such in the Court of Civil Judge Senior Division, <u>Darwaha</u> vice Shri R. A. Rathod, ousted.
20	Shri A.S.Dawandkar, Peon attached to the Court of Jt. Civil Judge (Jr.Dn.)& J.M.F.C., <u>Ghatanji.</u>	Transferred and posted as such in District Court, <u>Yavatmal</u> vice Shri S.B. Fartade, ousted.
21	Smt. S.A.Wanjari, Peon attached to the Court Jt.Civil Judge (Jr.Dn.)& J.M.F.C., <u>Ner.</u>	Transferred and posted as such in the Court of 3 rd Jt. CJJD & JMFC, <u>Yavatmal</u> vice Shri D.P. Jadhao, ousted.
22	Kum. M.A.Bhawre, Peon attached to the Court of Jt. Civil Judge (Jr.Dn.)& J.M.F.C., <u>Ner.</u>	Transferred and posted as such in the Court of CJJD & JMFC, <u>Ghatanji</u> vice Kum. T.C. Khadse, ousted.

Sr.No.	<u>PRESENT POSTING.</u>	<u>NEW POSTING.</u>
23	Shri K.R.Thakre, Jr. Clerk attached to the Court of 8 th Jt.Civil Judge (Jr.Dn.)& J.M.F.C., <u>Yavatmal.</u>	<u>Ousted with effect from 26-06-2019 A.O.H.</u>
24	Kum. A.A.Khaparkar, Jr. Clerk attached to the Court of 4 th Jt. Civil Judge (Jr.Dn.)& J.M.F.C., <u>Yavatmal.</u>	<u>Ousted with effect from 26-06-2019 A.O.H.</u>
25	Kum. P.V.Pellewar, Jr. Clerk attached to the Court of Jt. Civil Judge (Jr.Dn.) and J.M.F.C., <u>Kelapur.</u>	<u>Ousted with effect from 26-06-2019 A.O.H.</u>
26	Shri S.S.Tembhare, Jr. Clerk attached to the Court of Jt. Civil Judge (Jr.Dn.) and J.M.F.C., <u>Kelapur.</u>	<u>Ousted with effect from 26-06-2019 A.O.H.</u>
27	Shri S.B.Umare, Jr. Clerk attached to the C & F Section, District Court, <u>Yavatmal.</u>	<u>Ousted with effect from 26-06-2019 A.O.H.</u>
28	Shri S.S.Bhujade, Jr. Clerk attached to the Court of Civil Judge (Senior Division), <u>Kelapur.</u>	<u>Ousted with effect from 26-06-2019 A.O.H.</u>
29	Shri N.M. Malkar , Jr. Clerk attached to the Admn. Section, District Court, <u>Yavatmal.</u>	<u>Ousted with effect from 26-06-2019 A.O.H.</u>
30	Kum. M.M.Jaiswal, Peon attached to the Court of District Judge-2 & A.S.J., <u>Darwaha.</u>	<u>Ousted with effect from 26-06-2019 A.O.H.</u>

Sr.No.	<u>PRESENT POSTING.</u>	<u>NEW POSTING.</u>
31	Shri R.A.Rathod, Peon attached to the Court of Civil Judge (Senior Division), <u>Darwaha.</u>	<u>Ousted with effect from 26-06-2019 A.O.H.</u>
32	Shri R.R. Kumare, Peon attached to the R.R.Section, District Court, <u>Yavatmal.</u>	<u>Ousted with effect from 26-06-2019 A.O.H.</u>
33	Shri S.B. Fartade, Peon attached to the District Court, <u>Yavatmal.</u>	<u>Ousted with effect from 26-06-2019 A.O.H.</u>
34	Shri D.P.Jadhao, Peon attached to the Court of 3rd Jt. Civil Judge (Jr.Dn.) and J.M.F.C., <u>Yavatmal.</u>	<u>Ousted with effect from 26-06-2019 A.O.H.</u>
35	Shri D.K.Kamdi, Peon attached to the Court of 6 th Jt. Civil Judge (Jr.Dn.)& J.M.F.C., <u>Pusad.</u>	<u>Ousted with effect from 26-06-2019 A.O.H.</u>
36	Kum. T.C.Khadse, Peon attached to the Court of Civil Judge (Jr.Dn.)& J.M.F.C., <u>Ghatanji.</u>	<u>Ousted with effect from 26-06-2019 A.O.H.</u>

This order shall take effect from 26-06-2019 A.N.

The officials under order of transfer shall hand over and take over the detailed charge of their respective posts and submit the detailed charge report to this Office within 15 days without fail.

The officials under order of transfer shall hand over the charge of their present posts on 26-06-2019 A.O.H. and take over the charge of their new posting on 27-06-2019 F.N. by curtailing joining time.

The officials whose transfer does not involve change in the head quarter shall hand over and take over the charge of their respective posts on 26-06-2019 A.N.

Sd/-

(**K.R.Pethkar**)
Principal District Judge,
Yavatmal.

Copy forwarded with compliments to :

1. The District Judge-1 and A.S.J., **Kelapur/Pusad.**
2. The District Judge-2 and A.S.J., **Yavatmal/Darwha,**
3. The District Judge-3 and A.S.J., **Pusad**

Sd/-

Principal District Judge,
Yavatmal.

4. The Civil Judge (Sr. Division), **Yavatmal/ Darwha/Pusad/Kelapur,**
5. The Joint Civil Judge (Senior Division), **Yavatmal,**
6. The Civil Judge (Jr.Dn.) and J.M.F.C., **Ghatanji/Ner,**
7. The Joint Civil Judge (Jr.Dn.)& J.M.F.C., **Kelapur/Ghatanji/Ner,**
8. The 3rd Jt. Civil Judge (Jr.Dn.)& J.M.F.C., **Yavatmal/Kelapur,**
9. The 4th Jt.Civil Judge (Jr.Dn.)& J.M.F.C., **Yavatmal,**
- 10.The 6th Jt.Civil Judge (Jr.Dn.)& J.M.F.C., **Pusad,**
- 11.The 8th Jt. Civil Judge (Jr.Dn.)& J.M.F.C., **Yavatmal,**
12. The Court Manager, District Court, **Yavatmal,**
13. The Registrar, District Court, **Yavatmal,**
14. The Superintendent(Admn)/(Judl)/(C&F), District Court, Yavatmal,
for information and necessary action.

.. By Order ..

Sd/-
Registrar,
District Court, Yavatmal.